



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**SUO-MOTU Disclosers

**Reference No.:**Section 4(1) (b)(iii) of RTI Act, 2005

**Date:**15/07/2020

The procedure followed in the decision making process, including channels of supervision and accountability:

S. No	Details of disclosure
(i)	<u>Process of decision making Identify key decision making points</u>
(ii)	<u>Final decision making authority</u>
(iii)	<u>Related provisions, acts, rules etc.</u>
(iv)	Time limit for taking a decisions, if any
(v)	<u>Channel of supervision and accountability</u>